

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court I**

**Item No.35**

**CA No. 100/2023**

**And**

**CP No. 254/Chd/Chd/2017**

**Under Section 241 of Companies Act, 2013**

**R 11 NCLT**

**In the matter of:-**

Mr. Amarjit Singh Bhatia & Ors.

...Petitioners

Versus

Aster Drugs & Pharmaceuticals Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 08.12.2023.

Sd/-

**Court Officer**

November 6, 2023

*Pdp*